NEXURECT

REGISTERED POST

## CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR Caravs Building 15, Civil Lines, Post bag No. 6, JABALPUR-482001

Dated 12/07/06

Registration No. CCQ 26/05 140 A. 604/01

Smt. Survatanta Raio Applicant (S)

## **VERSUS**

May. Mannyant DOYS. Respondent (S)

A copy of the ORDER dated \_\_\_\_\_ passed by the Hon'ble

Tr. nal in the above mentioned case is forwarded herewith for necessary action.

To,

## 11.7.2006

Shri D.M. Kulkarni, counsel for the petitioner.

None for the contemnors.

Heard learned counsel for the petitioner.

On 18.4.2006 the contempors were symmetric directed to file an affidavit within 4 weeks. The case was taken up today, neither contemnor No.1, Major Manu Kant, Garrison Engineer (North) Mhow filed the reply as directed by the Tribunal nor commsel for the contempors appeared in the court. Since the order of the Tribunal has not been complied. Accordingly we direct the contemnor No.1, Major Manu Kant, Garrison Engineer (North), Mhow to appear in erson dn the next date.

c.c. of this order may be given to the learned counsel for the applicant.

List the matter for orders in the next circuit court sitting to be held Indore.

Z9\^ (A.K'.Gaur)

-162 (Dry G.C.Srivastava)

JM

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AND 7.06

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To. Shi D. M. Kulkarni

Bavo cake High court of M.P.